

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1107/(MAH)/2017
CA No.

CORAM: Present: Ms. INA MALHOTRA
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.06.2017

NAME OF THE PARTIES: G- Tech Construction & Fabricators
V/s.
Shapoorji Pallonji & Company Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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ORDER

CP No. 1107/I&BP/NCLT/MB/MAH/2017

Present: None. In the interest of justice, adjourned to 22nd June 2017.

Sd/-
Ina Malhotra
Member (Judicial)